

Misc.(j) Case No. 46/2018
(In T.S. 23/2018)

22.09.2020

Case record is put up today.

Both the parties are present with their engaged advocates.

In view of the order passed in Title Suit No. 23/2018 and as both the parties have compromised the matter out of the Court, this Misc.(j) case is also disposed off on compromise.

Civil Judge, Dibrugarh